

No. 2/10/2024-Public
Government of India/Bharat Sarkar
Ministry of Home Affairs/Grih Mantralaya

North Block, New Delhi.
Dated: 1st January, 2025

To,

The Chief Secretaries/ Administrators of all
State Governments/Union Territory Administrations

Subject:- Observance of silence on 30th January (Martyrs' Day) in the memory of those who sacrificed their lives during struggle for India's freedom-

Sir/Madam,

I am directed to say that on 30th January, every year, two minutes' silence is observed at 11.00 AM., throughout the country, in the memory of those who sacrificed their lives during the struggle for India's freedom.

2. The following standing instructions have been laid down for observance of this day:

- (i) Silence should be observed and work and movement stopped for two minutes throughout the country at 11.00 A.M. on 30th January.
- (ii) Wherever feasible, the commencement and termination of the two minutes' silence period should be indicated by sound of siren or Army guns. Sirens should be sounded from 10.59 hours till 11.00 hours and after two minutes, all clear sirens should again be sounded from 11.02 hours till 11.03 hours. This procedure may be adopted where sirens exist.
- (iii) On hearing the signal (wherever available), all persons would stand up and observe the silence.
- (iv) At places where no signal systems is available, suitable instructions can be issued to all concerned for observing the silence for two minutes at 11.00 A.M.

3. In the past, it has been observed that while two minutes' silence is observed in some offices, the general public goes about its occupation in the ordinary course, unmindful of the solemnity of the occasion. The State/Union Territories Governments are requested to ensure that the Martyrs' Day is observed with due solemnity. State/Union Territories Government may issue instructions to all educational institutions and Public Sector Enterprises under their control for observance of the Martyrs' Day, accordingly. Talks/speeches on freedom struggle and national integration may also be organised including in hybrid mode.

Yours faithfully,


(Debobroto Basu)

Under Secretary to the Government of India

☎: 011-23092421

Copy, for information, to the Secretary to the Governors/Lt. Governors of all States/ Union Territory Administrations.


(Debobroto Basu)

Under Secretary to the Government of India

☎: 011-23092421

Copy forwarded for information and necessary action to:-

1. All Ministries/Departments of the Government of India.
2. President's Secretariat
3. Vice-President's Secretariat
4. Prime Minister's Office
5. Registrar, Supreme Court of India
6. Registrar, Delhi High Court
7. Cabinet Secretariat
8. Rajya Sabha Secretariat
9. Lok Sabha Secretariat
10. NITI Aayog
11. Election Commission of India
12. Union Public Service Commission
13. Office of Comptroller and Auditor General of India
14. Central Vigilance Commission
15. University Grants Commission
16. National Commission for SCs
17. National Commission for STs
18. Law Commission
19. National Commission for Minorities
20. National Commission for Women
21. National Human Rights Commission
22. Manager, Reserve Bank of India
23. All attached & subordinate offices of the Ministry of Home Affairs located at Delhi / New Delhi.
24. AD-III Section, Ministry of Home Affairs.
25. Principal Information Officer, Shastri Bhawan, New Delhi-110001.
26. ADG (Media), Ministry of Home Affairs, North Block.

Spare copies 5


(Debobroto Basu)

Under Secretary to the Government of India

☎: 011-23092421

HIGH COURT OF DELHI: NEW DELHI

No. 176 /I-G-4/Genl.-I/DHC

Date 27/1/25

From

The Registrar General
Delhi High Court
New Delhi

To

The Principal District & Sessions Judge (Hqs)
Tis Hazari Courts Complex
New Delhi



Sub: - Forwarding of letter dated 01.01.2025 for observance of silence on 30.01.2025.

Sir,

I am directed to forward herewith a copy of letter dated 01.01.2025 from Mr. Debobroto Basu, Under Secretary to the Govt. of India/ Bharat Sarkar, Ministry of Home Affairs/ Grih Mantralaya, North Block, New Delhi regarding observance of silence on 30th January in the memory of those who sacrificed their lives in the struggle for India's freedom, for information and compliance. Further, a copy of this communication may also be forwarded to all other Principal District & Sessions Judges for compliance.

Encls: as above.

Yours Faithfully

Olc (hand)

27/1/25

(MANOJ KUMAR VERMA)
REGISTRAR (GENL. ADMN-I)
For Registrar General

Most Urgent/Out at once

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

No. 6433-6633 /Genl./Misc./Circulation/2025

Dated, Delhi the 29 JAN 2025

Sub:- Observance of Silence on 30th January (Martyrs' Day) in the memory of those who sacrificed their lives during Struggle for India's freedom.

Forwarded a copy of letter bearing No. 176/I-G-4/Genl.-I/DHC dated 27/01/2025 and this office bearing diary No. 206 dated 28/01/2025 alongwith the copy of letter No. 2/10/2024-Public, dated 1st January, 2025 of Sh. Debobroto Basu, Under Secretary, to the Government of India, Ministry of Home Affairs,/Grih Mantralaya, North Block, New Delhi received from Sh. Manoj Kumar Verma, Ld. Registrar (Genl. Admn-I) for Registrar General, Hon'ble High Court of Delhi for information and necessary compliance to :-

1. All the Ld. Principal District & Sessions Judges, Delhi/New Delhi with the request to circulate the same amongst the Judicial Officers and branches under your control.
2. The Ld. Principal Judge, Family Courts (HQs), Dwarka courts, Delhi with the request to circulate the same amongst the Judicial officers under your Control.
3. All the Ld. Judicial Officers posted in Central-District, Tis Hazari Courts Delhi for information and necessary compliance.
4. All the Sr. AO(J)/ AO(J)/ Branch In-Charges of all the Branches/Cells in Central District, Tis Hazari Courts, Delhi for information and necessary compliance.
5. The Chairman, Website Committee, Tis Hazari Courts, Delhi With the request to upload the same on the Website of Delhi District Courts as per rule.
6. P.S. to Ld. District & Sessions Judges (HQs), Delhi for information.


(MANOJ KUMAR)

Link, Officer In-Charge, General Branch, (C),
District Judge(Commercial)-05,
Tis Hazari Courts Delhi.

Encl. As above